

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.5792/2020

(Arising out of impugned final judgment and order dated 08-11-2019  
in WA No. 474/2019 passed by the High Court of M.P. at Indore)

MADHYA PRADESH PUBLIC SERVICE COMMISSION

Petitioner(s)

VERSUS

MANISH BAKAWALE &amp; ORS.

Respondent(s)

(With appln.(s) for I.R. and IA No.41049/2020-EXEMPTION FROM FILING  
O.T. and IA No.41049/2020 - EXEMPTION FROM FILING O.T.)

Date : 26-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE A.S. BOPANNAFor Petitioner(s) Dr. Harsh Pathak, Adv.  
Ms. Shaveta Mahajan, AOR  
Mr. Mohit Choubey, Adv.  
Mr. Siddhartha Shukla, Adv.For Respondent(s) Mr. Pawan Reley, Adv.  
Mr. Ankit Mishra, Adv.  
Mr. Akshay Lodhi, Adv.  
Mr. Sajal Awasthi, Adv.  
Ms. Anushree Bardhan, Adv.  
Mr. Vinod Sharma, AORUPON hearing the counsel the Court made the following  
O R D E R

- 1 List the Special Leave Petition on 13 December 2021.

(CHETAN KUMAR)  
A.R. - cum - P.S.(SAROJ KUMARI GAUR)  
Court Master